NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.31/2017
CA NO.

CORAM: **SH. R.VARADHARAJAN**
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY Dhiman Industries
V/s
Abir Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AYUSH NEGI	Adv	Petitioner	
2.	ANURAG TOMAR	Adv	Petitioner	

ORDER

At the request of the Learned Counsel for the petitioner, the matter is posted for hearing on Monday, the 22nd May, 2017.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017